The position regarding vessel waiting for berthing at thes» ports is giren below:—

No. of vessels waiting for berthing as on

			15 · 1 · 79	15-12-79	15.1.80
Bombay	125		12	12	3
Madras		*	21		16*
Calcutta	Tip?		18	81	17

\* As on 16-1-80.

The reason for congestion in Bombay Port i3 that this Port has been working beyond its capacity during the past several years. In Madras, the increase in traffic has been about 30 per cent during the past 2 years. The congestion in Calcutta has been mainly due to frequent labour unrest in the past.

Several steps like rationalised distribution of cargo among different ports, implementation of recommendations of the Mehta Committee, discharge in mid-stream at Bombay, setting up of a Committee of senior officers to look into the problems experienced by Calcutta Port etc. are being taken to remove congestion at the ports.

#### D.T.C. service fom Gokulpuri to Central Secretariat

- 131. SHRI SANTOSH KUMAR SAHU; Will the Minister of SHIPPING AND TRANSPORT be pleased to state:
- (a) whether it is a fact that several representations have been made by the residents of Gokulpuri and Yamunapuri colonies in Delhi for linking these colonies by direct bus service to the Central Secretariat; and
- (b) if so, what action Government have taken in this regard?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) The Delhi Transport Corporation has adopted direction oriented route structure. It  $i_a$  not feasible to connect each and every colony to the Central Secretariat. Gokulpuri and Yamunapuri colonies are already connected to various parts of the city by a large number of services. These services are connected at several places where change-over facilities for going to Central Secretariat are available. In view of this, it has not been found feasible to provide direct services from these colonies, when convenient change-over facilities are available, for Central Secretariat.

### ग्राय वेंदिक कालेजों का ग्रधिग्रहण करना

- 132. ढा. भाई महावीर : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या यह सच है कि दिल्ली प्रशासन ने आयुर्वेदिक चिकित्सा प्रणाली में प्रशिक्षण देने वाले कालेजों का प्रबन्ध अपने हाथ में लेने के सम्बन्ध में केन्द्रीय सरकार को हाल ही में कोई योजना भेजी है;
- (ख) क्या यह भी सच है कि पिछली सरकार ने उक्त योजनी स्वीकार कर ली थी: ग्रौर
- (ग) यदि हां, तो उस योजना को क्रियान्त्रित करने के लिए दिल्ली प्रशासन को ब्रावश्यक धन देने में बिलम्ब के क्या कारण हैं?

#### t [Taking over of the Ayutredic colleges

- 132. DR. BHAI MAHAVIR: Will the Minister of HEALTH be pleased to state:
- (a) whether it is a fact that the Delhi Administration has recently forwarded a scheme to the Central
  - t[] English translation.

Government regarding taking over the management of the colleges imparting training in the Ayurvedic system of medicine;

- (b) whether it is also a fact that the previous Government had approved the said scheme; and
- (c) if so, what are the reasons lor the delay in providing the required amount to the Delhi Administration for the implementation of the scheme?]

## स्वास्थ्य मंत्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर) : (क) जी, नहीं।

- (म्ब) यह प्रश्न नहीं उठता।
- (गः) यह प्रक्रन नहीं उठता।

v[THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) No, Sir.

- (b) Doe<sub>s</sub> not arise.
- (c) Does not arise.]

# Availability of coal ash to the cooperatives

- 133. SHRIMATI PRATIBHA SINGH: Will the Minister of RAILWAYS be pleased  $t_0$  refer to the reply to Unstirred Question 1614 given in the Rajya Sabha on the 16th March, 1979 and state:
- (a) whether any quantity of coal ash is made available to the cooperative institutions for distribution among the economically weaker sections of the Society by the Northern Railway\*;
- (b) if the reply to part (a) above be in the negative, what are the rea sons therefor and what steps Gov ernment have taken cr propose to take in the matter;
- (c) what are the names and designations of the authorities who are
  - t[] English translation.

authorised for disposing of coal and

(d) whether his Ministry has issued any instructions for according preferential treatment to the cooperatives for disposal of the coal ash, if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) and (b) Coal ashes are offered on sale to Co-operative Institutions by the Railway, whenever the former participate in tender/auction for this purpose and agree to pay the highest quoted price.

- (c) All Divisional Railway Mana gers, Senior Divisional Engineers and Divisional Engineers of the Railway are authorised to dispose of coal ashes in accordance with the policy instructions issued by the Railway Ministry.
- Preferential treatment given is (d) to Co-operative Institutions for the sale of coal ashes and the following instructions have been issued to the Administrations in this re Railway gard. In Sections where there is ap preciable demand from co-operative Railway societies, the Administrations after arriving at current rates through tenders/auctions. are required offer coal ashes for sale to co-opera tive societies and organisations engag ed in nation building activities in preference to other private individuals and firm<sub>s</sub> etc., whenever such societies and organisations participated have tenders/auctions and in have re quested for sale at the highest quoted price. During the initial period of one year these rates are treated as basic and for a further period of three years they are varied the to extent justified by the increase in Consumer Price Index. At stations where there is no demand from co operative societies, Railways are authorised to dispose of coal ashes by auction or tender to individuals or Arms as considered suitable by them.